

High Court of Karnataka,
Bengaluru,
Dated 16th August 2022

NOTIFICATION NO.HCBB – 204 / 2022

In modification of earlier Notification No. HCBB–195/2022 dated 4th August 2022, the sittings of Hon'ble the Acting Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from 17th August 2022.

Sl. No.	Name of the Hon'ble Judges	Court Hall Nos.
1	Hon'ble The Acting Chief Justice	2
2	Hon'ble Mr. Justice B.Veerappa	3
3	Hon'ble Mr. Justice G.Narendar	4
4	Hon'ble Mr. Justice P.S.Dinesh Kumar	5
5	Hon'ble Mr. Justice K.Somashekar	6
6	Hon'ble Mrs. Justice K.S.Mudagal	7
7	Hon'ble Mr. Justice Sreenivas Harish Kumar	8
8	Hon'ble Mr. Justice Krishna S.Dixit	9
9	Hon'ble Mr. Justice R.Devdas	10
10	Hon'ble Mr. Justice S.Sunil Dutt Yadav	11
11	Hon'ble Mr. Justice Mohammad Nawaz	12
12	Hon'ble Mr. Justice K.Natarajan	13
13	Hon'ble Mr. Justice S.R.Krishna Kumar	14
14	Hon'ble Mr. Justice Suraj Govindaraj	15
15	Hon'ble Mr. Justice Sachin Shankar Magadum	16
16	Hon'ble Mr. Justice N.S.Sanjay Gowda	17
17	Hon'ble Ms. Justice Jyoti Mulimani	18
18	Hon'ble Mr. Justice R.Nataraj	19

19	Hon'ble Mr. Justice Hemant Chandangoudar	20
20	Hon'ble Mr. Justice Pradeep Singh Yerur	21
21	Hon'ble Mr. Justice M.Nagaprasanna	22
22	Hon'ble Mr. Justice E.S.Indiresh	23
23	Hon'ble Mr. Justice S.Vishwajith Shetty	24
24	Hon'ble Mrs. Justice M.G.Uma	25
25	Hon'ble Mr. Justice V.Srishananda	26
26	Hon'ble Mr. Justice Hanchate Sanjeevkumar	27
27	Hon'ble Mr. Justice Rajendra Badamikar	28
28	Hon'ble Mr. Justice S.Rachaiiah	29
29	Hon'ble Mrs. Justice K.S.Hemalekha	30
30	Hon'ble Mr. Justice Anil B. Katti	31
31	Hon'ble Mr. Justice G.Basavaraja	32
32	Hon'ble Mr. Justice C.M.Joshi	33
33	Hon'ble Mr. Justice Umesh M. Adiga	34
34	Hon'ble Mr. Justice T.G.Shivashankare Gowda	35

By Order of Hon'ble The Acting Chief Justice

**Sd/-
(Jaishankar)
Registrar (Judicial)**

Date:16.08.2022

HIGH COURT OF KARNATAKA AT BENGALURU

**MODIFICATION OF SITTINGS OF HON'BLE THE ACTING CHIEF
JUSTICE AND THE HON'BLE JUDGES WITH SUBJECTS
ASSIGNED TO THEIR LORDSHIPS FROM 17TH AUGUST 2022**

Priority will be given to old cases

Part A

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble The Acting Chief Justice & Hon'ble Mr. Justice Anil B. Katti</p> <p>All WPs (PIL)</p> <p>WP Green Bench, WP arising under Laws relating to Pollution Control, Environment Protection Act, and Rules framed there under and all other Laws relating to Environment - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Appeals from 2017 onwards - Admission, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) of the year 2022 - Admission, Orders and Final Hearing</p> <p>RERA Appeals - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice B.Veerappa & Hon'ble Mr. Justice G.Basavaraja</p> <p>MFAs (MV and LAC) - Admission, Orders and Final Hearing</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>

	<p>Writ Appeals upto 2016 - Admission, Orders and Final Hearing</p> <p>Writ and Civil Referred Cases - Admissions, Orders and Final Hearing</p> <p>Writ Petitions (Lokayukta) - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions (Edn-Med-Adm) - Preliminary Hearing, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) upto 2021 - Admission, Orders and Final Hearing</p> <p>WP (HC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals (PMLA) (Division Bench matters) - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<p>3</p>	<p>Hon’ble Mr. Justice G.Narendar & Hon’ble Mr. Justice C.M.Joshi</p> <p>WP (S-CAT and S-KSAT) - Preliminary Hearing, Orders and Final Hearing</p> <p>All Writ Petitions and Civil matters not assigned to any other Division Benches - Preliminary Hearing/Admission, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>MFAs (except MV and LAC) - Admission, Orders and Final Hearing</p> <p>MFAs (Matrimonial cases) from 2016 onwards - Admission, Orders and Final Hearing</p> <p>Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Arbitration matters, Commercial Appeals and Commercial Applications - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
4	<p>Hon'ble Mr. Justice P.S.Dinesh Kumar & Hon'ble Mr. Justice Umesh M.Adiga</p> <p>All Division Bench Tax matters - Admission, Orders and Final Hearing</p> <p>Regular First Appeals - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
5	<p>Hon'ble Mr. Justice P.S.Dinesh Kumar (Friday at 2.30 PM)</p> <p>Writ Petitions filed by Judicial Officers and Members of the staff of High Court & District/Trial Courts - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)

<p>6</p>	<p>Hon'ble Mr. Justice K.Somashekar & Hon'ble Mr. Justice T.G.Shivashankare Gowda</p> <p>Criminal Appeals (Conviction) - Admission, Orders and Final Hearing</p> <p>Criminal Appeals under National Investigation Agency Act - Admission, Orders and Final Hearing</p> <p>Criminal Referred cases - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>7</p>	<p>Hon'ble Mr. Justice Sachin Shankar Magadum</p> <p>RSAs from 2015 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>8</p>	<p>Hon'ble Mr. Justice N.S.Sanjay Gowda</p> <p>MFAs (MV and WC/ECA) upto 2013 and from 2020 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>9</p>	<p>Hon'ble Ms. Justice Jyoti Mulimani</p> <p>WPs (KEB, KLRA, ULC, Cinema, MV, Excise, KVOA, APMC and HRC) - Preliminary Hearing, Orders and Final Hearing</p> <p>MFAs of all categories (except MV and WC/ECA) - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>10</p>	<p>Hon'ble Mr. Justice R.Nataraj</p> <p>WP (GM-CPC) upto 2017 and from 2020 onwards - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>11</p>	<p>Hon'ble Mr. Justice Pradeep Singh Yerur</p> <p>Regular First Appeals from 2017 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>12</p>	<p>Hon'ble Mr. Justice S.Vishwajith Shetty</p> <p>WP (GM-CPC) of the year 2019 - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>13</p>	<p>Hon'ble Mrs. Justice M.G.Uma</p> <p>Regular Second Appeals from 2010 to 2014 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>14</p>	<p>Hon'ble Mr. Justice V.Srishananda</p> <p>Regular First Appeals upto 2016 - Admission, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred Original Suits -Admission, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>Execution First Appeals and Execution Second Appeals (Single Judge matters) - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
15	<p>Hon'ble Mr. Justice Hanchate Sanjeevkumar</p> <p>MFAs (MV and WC/ECA) from 2014 to 2016 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
16	<p>Hon'ble Mr. Justice Rajendra Badamikar</p> <p>MFAs (MV and WC/ECA) from 2017 to 2019 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
17	<p>Hon'ble Mrs. Justice K.S.Hemalekha</p> <p>WP (GM-CPC) of the year 2018 - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
18	<p>Hon'ble Mr. Justice Umesh M. Adiga (Friday at 2.30 PM)</p> <p>Regular First Appeals</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

Part - B

Hon'ble the Acting Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

Sl. No.	Names of the Hon'ble Judges	Subjects
1	Hon'ble The Acting Chief Justice	Writ Petition (GM-CPC)
2	Hon'ble Mr. Justice B.Veerappa	Writ Petition (GM-CPC)
3	Hon'ble Mr. Justice G.Narendar	Writ Petition (GM)
4	Hon'ble Mr. Justice P.S.Dinesh Kumar	Writ Petitions filed by Judicial Officers and Members of the staff of High Court & District/Trial Courts
5	Hon'ble Mr. Justice K.Somashekar	Criminal Revision Petitions
6	Hon'ble Mr. Justice Anil B. Katti	Regular Second Appeals
7	Hon'ble Mr. Justice G.Basavaraja	Regular First Appeals
8	Hon'ble Mr. Justice C.M.Joshi	Misc. First Appeals (MV & WC/ECA)
9	Hon'ble Mr. Justice Umesh M. Adiga	Regular First Appeals
10	Hon'ble Mr. Justice T.G.Shivashankare Gowda	Misc. First Appeals (MV & WC/ECA)

By Order of Hon'ble The Acting Chief Justice

**Sd/-
(Jaishankar)
Registrar (Judicial)**

Date:16.08.2022